NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.A. No. 381/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAK**ASH KUM**AR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Gentex Merchants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Adu. Managing Parliner & Disha Saxena

"Ib Dave & Gentex Merchanti
Primate & Add.

ORDER

59. CSA No. 279/230-232/NCLT/MB/MAH/2017

The Company Application is allowed, vide separate order.

SD/-

V. NALLASENAPATHY

Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR Member (Judicial)